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M/s. Devanand  
Deepak  
B.S. Trip

'A'

1700. Asst. Secy. Gen. M/S. 5011  
CAT/J/II

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK


Mr. Debendran Ku. Saha  
(24)

O.A./T.A./R.A.No. .... 25 ..... 1992

Smt. Kamala Giri ..... Applicant(s)

Versus

Union of Inds. & others ..... Respondent(s)

Sr. No.	Date	Order with Signature
1.	26.2.92	<p>Admit. Issue notice to the respondents to show cause within four weeks from the date of receipt of the notice as to why this application should not be allowed. Requisites are said to have been filed. Office to verify and issue.</p> <p>Call on 27.4.92 for further orders on the question of service of notice etc.</p> <p style="text-align: right;"><i>Ken</i> Vice-Chairman</p>
2	24.11.94	<p>In view of the selection of Respondent 4 in pursuance of the order of this Court dated 30.4.91, keeping in view his rendering service in the department for 22 years and the Respondent 4 having been selected to the existing post as E.D.B.P.M., we find no merit in the grievance made by this applicant. The application is dismissed. No costs.</p> <p style="text-align: right;">             VICE-CHAIRMAN            MEMBER (ADMINISTRATIVE)         </p>